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GOVERNMENT OF INDIA
ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

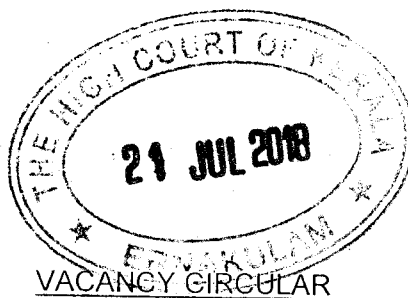
64081 *AB*

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West Block -VIII
Sector-1,R.K.Puram
New Delhi - 110066

F. No. 2(17)/2013/AFT/PB/Adm-1

11 Jul, 2018



Applications are invited for filling up the following post in the Armed Forces Tribunal, Principal Bench, New Delhi on deputation initially for a period of three years and extendable as per DoP&T orders issued from time to time /on re-employment on contract basis for a period of one year from the candidates who fulfill the following eligibility conditions: -

Name of Post in Pay Band	No. of Post	Eligibility Conditions
<i>AND</i> Tribunal Master/ (Steno Grade-I) General Central Service Group 'B' Not Gazetted Ministerial (Pay Band-2) Rs. 9300-34800 + GP - Rs. 4200 (Pre-revised) PAY MATRIX LEVEL - 6 (Rs.35400-112400)	03	1. In case of deputation : Stenographers of the Central Government or Armed Forces or State Government or Supreme Court or High Court or District Courts or Statutory/Autonomous bodies having pensionary benefits holding :- (i) the analogous post ;or (ii) post in the grade of Pay Band -1 Rs.5200-20200 Grade Pay Rs.2400 (Pre-revised) Pay Matrix Level 4.with ten years regular service in the grade. 2. In case of re-employment : With qualifications and experience similar to deputationists.

12/7/18

2. The Pay & Allowances and other terms and conditions of the officer/official selected on deputation will be governed in accordance with DOP&T O.M No. 6/8/2009-Estt. (Pay-II) dated 17.06.2010, O.M even number dated 22 Apr, 2016, and O.M No 3/3/2016-Estt. (Pay II) dated 01.05.2017.

3. **Age Limit.**

(a) **Deputation.** The maximum age limit for appointment on deputation shall not be exceeding 56 years as on the closing date of receipt of applications.

(b) **Re-employment on contract basis.** The maximum age limit for re-employment on contract basis is up to 64 years.

4. Please note that:-

(a) Applications for deputation should to be routed through their parent departments. However, advance copy may be sent to this office, which will be considered upon receipt from the parent office.

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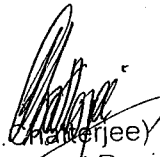
(b) Applications on re-employment on contract basis only from retired Central/State Govt./Court Staff/Tribunals/Statutory bodies and Autonomous Bodies will be considered initially for one year and may be sent directly to Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi on the prescribed format alongwith connected documents

5. The application(s) in the prescribed Performa (Annexure I) from eligible officers/officials who can be spared on deputation in the event of their selection may be forwarded by the Departments to the Principal Registrar, Armed Forces Tribunal, Principal Bench, Block- VIII, Sector-1, RK Puram, New Delhi - 110066 along with photo copies of the Annual Confidential Reports for the last five years and vigilance clearance certificate.

6. The applications in the prescribed Performa (Annexure II) from retired persons for re-employment on contract basis may be sent directly to the Principal Registrar, Armed Forces Tribunal, Principal Bench, Block- VIII, Sector-1, RK Puram, New Delhi - 110066 along with relevant documents i.e. PPO, education certificates, discharge book etc. where applicable.

7. Last date of receipt of application is 24th August, (Friday). Application received after the due date will not be considered.

8. It may please be understood that this Office is not yet enlisted in the Directorate of Estate for allotment of GPRA (General Pool Residential Accommodation), as such before filing application this aspect may please be kept in mind.


(S. Chatterjee)
Assistant Registrar

Enclosure: Annexure- I & II.

Distribution:-

1. All Ministries and Department of Govt. of India.
2. The Principal Secretary, General Administration Department, Govt. of NCT of Delhi.
3. The District Judge-1 & Sessions Judge, Tis Hazari Court, Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrar General, High Court of Delhi, Sher Shah Marg, New Delhi.
6. The Secretary General, National Human Rights Commission, New Delhi.
7. The Principal Registrar, Central Administrative Tribunal, New Delhi.
8. Armed Forces Tribunal Website -- In-charge.
9. Guard File.

BIO-DATA PROFORMA

1. Post applied for
2. Name (in capital letters)
3. Whether belongs to SC/ST category
4. Age and date of birth
5. Present Pay Band with Grade Pay
6. Present designation & Ministry/ department along with date of appointment to the grade
7. Post held substantively and date of regular appointment in that Pay Band/Grade Pay
8. Educational Qualifications
9. Training/Experience, if any
10. Any other special qualification or experience
11. Date of return from the last deputation, if any
12. Residential Address
13. Contact number
14. Any other information

Signature

Date

Section/Place of Posting

Tele No

Through

Controlling Officer

Please enclose copy of certificates where applicable.



BIO-DATA PROFORMA

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8. Educational Qualifications
9. Training/Experience, if any
10. Any other special qualification or experience
11. Date of return from the last deputation, if any
12. Residential Address
13. Contact number
14. Any other information

Signature of the candidate

Date :

Tele No :



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ARMED FORCES TRIBUNAL, PRINCIPAL BENCH

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New Delhi - 110066

F. No. 2(17)/2013/Rect/AFT (PB)/Adm-1

11 Jul, 2018

VACANCY CIRCULAR

Reference Armed Forces Tribunal, Principal Bench, New Delhi vacancy circular of even number dated 21st May, 2018 for the post of Principal Registrar.

2. The last date of receipt of applications is hereby extended to 16th Aug, 2018 (Thursday).
3. Rest no change.


(S. Chatterjee)
Asst. Registrar

Distribution:-

1. All Ministries and Departments of Govt. of India.
2. The Principal Secretary, General Administration Department, Govt. of NCT of Delhi.
3. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
4. Registrar General of all High Courts.
5. The District Judge-1 & Sessions Judge, Tis Hazari Court, Delhi.
6. The Secretary General, National Human Rights Commission, New Delhi.
7. The Principal Registrar, Central Administrative Tribunal, New Delhi.
8. Registrar, National Company Law Appellate Tribunal, New Delhi.
9. Registrar, National Company Law Tribunal, New Delhi.
10. MoD, AFT, Cell, New Delhi.
11. Armed Forces Tribunal, Principal Bench, New Delhi Website – In-charge.
12. Guard File.